

Annexure - 7

Name of the corporate debtor: Suratgarh Bikaner Toll Road Company Private Limited ; Date of commencement of CIRP: 01/12/2025 (Copy of the order received on 02/12/2025) ; List of creditors as on: 27/12/2025

List of operational creditors (Government dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax	Income Tax Department, CBDT, Govt. of India	24.12.2025	1,99,68,427	-	Unsecured	0	-	NO	0	0	0	-	1,99,68,427	
2	Employee Provident Fund Organization Department	Employee Provident Fund Organization Department Kolkata	19.12.2025	15,69,03,517	-	Unsecured	0	-	NO	0	0	0	-	15,69,03,517	Amount seems disputed as company seems regularly depositing PF of all the employees on its pay roll, PF department has no basis or details of raising additional demand after initiation of CIRP, PF department has not even have details of beneficiaries of these PF demand.
	TOTAL			17,68,71,944	0								0	17,68,71,944	